

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00401/2018

Chandigarh, this the 2nd day of November, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...

Mrs. Rita Suri, age 57+ years, w/o Dr. Raj Anil Suri, resident of 23, Rose Avenue, Saili Road, Pathankot – 145001, employee Code 34765, presently working as PGT (Mathematics), at Kendriya Vidyalaya, Bhunga, District Hoshiarpur (Group B)

....Applicant

(Present: Dr. G.K.S. Taank, Advocate and Dr. R.D. Anand, Advocate)

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110016.
2. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, SCO 72-73, Sector 31-A, Chandigarh - 160030.
3. The Assistant Commissioner (Estt. II), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110016.
4. Amit Chandan, PGT (Maths) (Employee Code: 46407), Kendriya Vidyalaya Pathankot No. III (Chakki).

.....

Respondents

(Present: Mr. R.K. Sharma, Advocate for Respondents No. 1 to 3

Mr. Rohit Sharma, Advocate, for Mr. Rakesh Dhiman, Advocate for Resp. No. 4)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the respondents has produced a copy of order dated 30.10.2018, which is taken on record, whereby the respondents have cancelled the impugned transfer order dated

27.09.2017 vide which the applicant was transferred from Pathankot to Bhunga. Learned counsel prays that in view of the cancellation of the impugned order, the present O.A. has become infructuous and may be disposed of as such, which is endorsed by learned counsel for the applicant.

2. Ordered accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 02.11.2018

'mw'

